

(b) In order to modernize the Quality Control laboratory at Institute of Food Security (Gurugram), FCI has entered into an agreement with Central Food Technological Research Institute (CFTRI), Mysuru and modernization is being undertaken for in house testing of foodgrain samples for chemical parameters. In the FCI laboratories old Moisture Meters have been replaced with Digital Moisture Meters. Moreover Whiteness Meters and Computerised Rice Analyser has also been installed in some of the laboratories of FCI.

During the period the laboratories of Indian Grain Storage Management and Research Institute (IGMRI) have also been upgraded with modern equipments for analysis of Pesticide Residues and Mycotoxin contamination in Foodgrains stored in depots.

(c) All the laboratories of FCI are presently manned by technical cadre staff alongwith other related technical work. Thus there is no exclusive recruitment of staff for manning of these laboratories. During the last 5 years, recruitment was held in 2015 and number of technical staff joined in FCI is as under:

Technical staff category	No of Candidates joined in 2015
Cat-III	1574
Cat-II	127

Formation of review committee to look into PDS

†3094. SHRI RAKESH SINHA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government intends to form a review committee to look into Public Distribution System (PDS);

(b) if so, the number of PDS centres in the country; and

(c) whether Government also intends to reorganise PDS on keeping in view the zonal diversities of the country?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) to (c) The Public Distribution System (PDS) is governed under the provisions of the National Food Security Act, 2013 (NFSA). Further, there are no proposals under consideration to form review committees over and above the provisions of NFSA to look into the

†Original notice of the question was received in Hindi.

Public Distribution System (PDS), and to re-organize PDS based on the zonal diversities of the country.

Presently, there are around 5.3 lakh Fair Price Shops across the country which are distributing subsidised foodgrains to the beneficiaries as per NFSA norms.

Funds allocated and spent for various schemes

3095. SHRI Y. S. CHOWDARY: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of funds allocated for various schemes of the Ministry during the last three years, State-wise;
- (b) the details of funds released under various schemes during the last three years, State-wise including the State of Andhra Pradesh;
- (c) the details of spent/unspent funds under various schemes in the last three years, State-wise; and
- (d) whether the funds released under various schemes are sufficient to achieve the desired objectives?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) to (d) The primary mandate of this Department is to ensure food security for the country through timely and efficient procurement and distribution of food grains and the implementation of the National Food Security Act, 2013. The objective of food security is addressed through the various schemes of Department. Most of the schemes/programmes have a pan India focus and State/Union Territory(UT) wise allocations are not made under these schemes. Details of funds allocated, released and spent/unspent funds for various schemes of this Department during the last three years are given in the Statement-I (*See below*).

Details of schemes where State/UT-wise funds were released, including for State Government of Andhra Pradesh during the last three years are as under:

- (i) Scheme of Central assistance to States/UTs for meeting expenditure incurred towards intra-State movement and handling of foodgrains and FPS dealer's margin under NFSA is given in the Statement-II (*See below*).
- (ii) Scheme "Storage and Godowns" is given in the Statement-III (*See below*).
- (iii) Sugar subsidy is given in the Statement-IV (*See below*).